

DIVISION BENCH  
COURT - I

**R-114(ADDITIONAL LIST)**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1335(KB)2018  
IVN.P/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>SMT. SRIKANTA SARDA VS BAIJNATH SARDA MINERALS PVT. LTD.</b>
UNDER SECTION	<b>SEC 272 OF THE COMPANIES ACT , 2013</b>

**ORDER**

1. Post this matter on **15/05/2024**.

**Court Officer**